

loans and grants in connection with the schemes for relief of unemployment during 1955-56 and 1956-57?

The Minister of Finance (Shri Morarji Desai): The only scheme, sanctioned specifically for unemployment relief, with which this Ministry is concerned is "Expansion of power facilities to increase employment opportunities". Loans of Rs. 4.00 lakhs and Rs. 11.41 lakhs were given to the Rajasthan Government for this scheme during 1955-56 and 1956-57 respectively.

Realisation of Income Tax Arrears

1797. { Shri S. M. Banerjee:
Shri Tangamani:

Will the Minister of Finance be pleased to state the amount of outstanding income tax arrears recovered during 1957-58 so far?

The Deputy Minister of Finance (Shri B. R. Bhagat): The amount of income-tax arrears, recovered during the period 1st April, to 31st December, 1957, was Rs. 21,94,59,000. The similar figures for the period from 1st January, 1958 to 31st March, 1958 are not yet available.

Collection of Excise-Duties in Punjab

1798. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state the amounts collected in Punjab as union excise duties and additional duties of excise (region-wise) during 1957-58?

The Deputy Minister of Finance (Shri B. R. Bhagat): A statement showing the required information is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 47.]

Cantonment Board Employees

1799. **Shrimati Sucheta Kripalani:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Cantonment Board employees of

Chakrata, Mathura, Jutogh, Dagshai, Ferozepore, Amritsar and Nainital are not getting pay scales according to the scales prevailing in neighbouring municipalities; and

(b) whether it is also a fact that Cantonment Board employees of Mathura, Agra, Nainital, Shahjahanpur, Ranikhet, Kanpur and Chakrata are not receiving dearness allowance as admissible to the employees of the State Government?

The Deputy Minister of Defence (Sardar Majithia): (a) In accordance with the general advice tendered by the Government of India *vide* reply given in Lok Sabha to part (a) of Unstarred Question No. 1041 on the 8th March 1958 (i) the Cantonment Boards Chakrata, Mathura and Nainital, have fixed for their employees the same scale of pay as have been prescribed by the Government of Uttar Pradesh for the employees of similar local bodies, situated in that State; and (ii) the Cantonment Boards, Amritsar, Jutogh, Dagshai, and Ferozepore, have fixed for their employees as far as possible the same scales of pay which are prevalent in the neighbouring municipalities, after making due allowances for relative importance and responsibility of the appointments under consideration.

(b) the employees of the Cantonment Boards in Uttar Pradesh are being paid dearness allowance at the rates fixed by the State Government for employees of similar municipal bodies.

Arrest of a Smuggler

1800. **Shri Halder:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a big merchant was arrested with diamonds and gems at Dum Dum airport, in February, 1958; and

(b) if so, action taken in the matter?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Some documents, watches and other consumer

goods were seized by the Calcutta Customs authorities from a businessman on the 3rd February, 1958 at Dum Dum airport, but no arrest was made.

(b) The matter is still under investigation.

Secondary Education

1801. Shri Elayaperumal: Will the Minister of Education and Scientific Research be pleased to state the amount sanctioned or proposed to be sanctioned by the Centre to Government of Madras for Reconstruction of Secondary Education during 1958-59?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): Rs. 33,72,000 proposed to be sanctioned.

Coal Deposits

1802. Sardar Iqbal Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the estimated quantity of coal deposits in India, State-wise;

(b) the names of the places where these are situated; and

(c) the estimate of coal at each place?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). An estimate of the coal resources of India has been made recently by the Geological Survey of India. The deposits, however, have not been estimated State-wise but by coalfields. I place a statement giving these estimates on the table of the Lok Sabha. [See Appendix VI, annexure No. 48.] These estimates, I would add, are still tentative.

Rehabilitation of Ex-Servicemen

1803. Sardar Iqbal Singh: Will the Minister of Defence be pleased to state the total expenditure incurred

by Government for the rehabilitation of ex-servicemen during the last two years?

The Deputy Minister of Defence (Sardar Majithia): The information will be laid on the Table of the Lok Sabha.

Social Welfare in Andaman and Nicobar Islands

1804. Sardar Iqbal Singh: Will the Minister of Education and Scientific Research be pleased to state the steps so far taken by Government for the development and promotion of social welfare in Andaman and Nicobar Islands?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The information is being collected and will be laid on the Table of the Sabha as soon as possible.

Historical Monuments in Delhi

1805. Sardar Iqbal Singh: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount spent on the maintenance of Historical Monuments in Delhi during 1956-57 and 1957-58 so far; and

(b) the amount to be spent during 1958-59?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The following expenditure was incurred by the Union Department of Archaeology on the maintenance of monuments under its care, including expenditure on account of pay and allowances of the staff employed:

Year	Amount spent
1956-57	Rs. 1,60,769/-
1957-58	Rs. 1,06,800/-
(upto the end of February, 1958).	

(b) The budget proposals of the Department for 1958-59 have not so far been finalised.